

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2665
ANSWERED ON:08.08.2003
STARVATION DEATH OF TRIBALS
S. AJAYA KUMAR

Will the Minister of TRIBAL AFFAIRS be pleased to state:

to the reply given to Unstarred Question No. 5176 dated April 25, 2003 regarding starvation death of tribals and state:

- (a) whether the requisite information has since been collected;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which the information is likely to be laid on the Table of the House?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a), (b) & (c) The requisite information sought in Unstarred Question No. 5176 dated April 25, 2003 regarding starvation death of tribals has not been received from a number of State/UT Governments. These State/UT Governments have been reminded to expedite the information.

(d) As the information is to be collected from the State/UT Governments, a time limit for laying down the information on the Table of the House cannot be indicated.